

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 102**  
**(IB)-917(PB)/2020**

**IN THE MATTER OF:**

State Bank of India

.... Petitioner/Applicant

v.

Ms. Sudesh Sharma

.... Respondent

**Order Under Section 95 of Insolvency & Bankruptcy Code**

**Order delivered on 19.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner -  
For the Respondent -

**ORDER**

List on 03.05.2021.



**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**